

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
MANGLAM FISCAL SERVICES PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Manglam Fiscal Services Private Limited
2.	Date of incorporation of corporate debtor	13-09 1989
3.	Authority under which corporate debtor is incorporated / registered	ROC- Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U65993WB1989PTC047573
5.	Address of the registered office and principal office (if any) of corporate debtor	13/2A, Priya Nath Mallick Road, Ground Floor, Kolkata-700026
6.	Insolvency commencement date in respect of corporate debtor	03-10-2023
7.	Estimated date of closure of insolvency resolution process	31-03-2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Avishek Gupta IBBI/IPA-003/IP-N00135/2017-2018/11499
9.	Address and e-mail of the interim resolution professional, as registered with the Board	CK 104, Sector 2, Salt Lake, Kolkata, West Bengal ,700091 avishek@optimusresolution.net
10.	Address and e-mail to be used for correspondence with the interim resolution professional	CK 104, Sector 2, Salt Lake, Kolkata, West Bengal ,700091 cirp.manglamfiscalservices@gmail.com
11.	Last date for submission of claims	17-10-2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Information NA till date
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Information NA till date
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Relevant Forms - https://ibbi.gov.in/en/home/downloads

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Manglam Fiscal Services Private Limited** on **03-10-2023**.

The creditors of **Manglam Fiscal Services Private Limited**, are hereby called upon to submit their claims with proof on or before **17-10-2023** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 05-10-2023

Place : Kolkata

Avishek Gupta



Mr. Avishek Gupta
Interim Resolution Professional
Manglam Fiscal Services Private Limited
IBBI/IPA-003/IP-N00135/2017-2018/11499
AFA Valid Up to - 08.12.2023